NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.30/Chd/Hry/2018

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KLM Steel Pipes Pvt. Ltd. & Ors.

....Petitioners.

Versus.

Hissar Pipes Pvt. Ltd. & Ors

....Respondents.

Present: Mr.Deepankur Sharma, Advocate for Mr.Ashish Singh,

Advocate for petitioners.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 12.03.2018.

Sd/-Court Officer.

February 20, 2018.